

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 909**  
TO BE ANSWERED ON 14.12.2022

**REVIEW OF IMPLEMENTATION OF MGNREG SCHEME**

909 SHRI K.C. VENUGOPAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has decided to review the implementation of the Mahatma Gandhi National Rural Employment Guarantee (MGNREG) scheme;
- (b) if so, the aim behind the review;
- (c) whether the Ministry has asked for an additional sum from the Ministry of Finance for the anticipated expenditure of MGNREG scheme before the financial year ends;
- (d) if so, the details thereof;
- (e) number of person days of work that have been generated under MGNREG scheme during the last four years; and
- (f) the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a)&(b): The Ministry has a comprehensive system of monitoring and review mechanism for Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS). The important elements of the above framework are listed below:

- i. The Ministry regularly reviews the performance of the implementation of Mahatma Gandhi NREGS in States/UTs through various fora viz., Mid-Term Review, Labour Budget Determination and Labour Budget Revision meetings, and Programme Review meetings. Central Employment Guarantee Council and State Employment Guarantee Councils also periodically monitor implementation of the Scheme.
- ii. National Level Monitors, Common Review Missions and Officers of the Ministry visit States/UTs at regular intervals to review the implementation of the programme. After the field visits, the findings/shortcomings and recommendations are shared with the States/UTs for appropriate action at their end.
- iii. Auditing Standards for Social Audit have been issued and States/UTs have been advised to establish independent Social Audit Units, conduct Social Audit as per Audit of Scheme Rules, 2011 and training of village resource persons for conducting Social Audit etc. As per the Audit of the Scheme Rules, the audit of the works in a Gram Panchayat has been made mandatory. Internal Audit Teams of the Department also conduct regular audits.
- iv. Steps have been taken to strengthen transparency and accountability which include geo-tagging of assets, Direct Benefit Transfer (DBT), National electronic Fund Management System (NeFMS), Aadhar Based Payment System (ABPS), Software for Estimate

Calculation using rural rates for Employment (SECURE) and appointment of Ombudsperson in every district of States/UTs.

- v. Steps have been taken for establishment of State Technical Cell at various level for qualitative monitoring and supervision of works under Mahatma Gandhi NREGS.
- vi. In order to ensure higher level of monitoring and oversight, National Mobile Monitoring System (NMMS) App and Area Officer App have been introduced. In the former, attendance of workers on a particular work, where more than 20 workers are employed is taken daily along with a geo-tagged & time stamped photograph of theirs. The latter has been designed to ensure that field officials conduct inspections in the requisite numbers and look into all the relevant aspects of the scheme.
- vii. Transparency and accountability measures like an Ombudsperson for each district, an independent Director for the Social Audit Unit, and timely compliance of Internal Audit Paras are some of the conditions for the funds release.
- viii. NMMS Whatsapp groups have been created at every Gram Panchayat for dissemination of real time attendance to Public Representative for vigilant monitoring.

(c)&(d): Mahatma Gandhi NREGS is a demand driven wage employment Scheme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget and performance of the States during the financial year.

Fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view, the performance of the State and demand for works by the beneficiaries. The Ministry seeks additional funds from Ministry of Finance as and when required for meeting the demand for work on the ground. For current financial year 2022-23 there is a budget allocation (BE) of Rs. 73000 crore for implementation for Mahatma Gandhi NREGS.

(e)&(f): State/UT-wise details of employment provided (in person-days generated) under Mahatma Gandhi NREGS in the financial year 2018-19, 2019-20, 2020-21 and 2021-22 is given at **Annexure**.

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**Annexure referred in reply to parts (e)&(f) of Rajya Sabha Unstarred Question No. 909 dated 14.12.2022.**

State/UT-wise details of employment provided (in person-days generated) under Mahatma Gandhi NREGS in the financial year 2018-19, 2019-20, 2020-21 and 2021-22.

Sl. No.	State/UT	Employment provided (in person-days generated) (In lakh)			
		2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	2465.64	2002.25	2593.24	2417.19
2	Arunachal Pradesh	68.65	85.99	128.14	158.73
3	Assam	532.47	623.08	911.53	916.61
4	Bihar	1233.57	1416.23	2276.27	1811.79
5	Chhattisgarh	1386.02	1361.75	1840.90	1692.36
6	Goa	0.15	0.34	1.10	0.95
7	Gujarat	419.61	353.70	482.29	568.02
8	Haryana	77.90	91.19	179.62	146.40
9	Himachal Pradesh	285.20	259.19	336.19	370.94
10	Jammu And Kashmir	368.15	313.41	407.01	406.33
11	Jharkhand	536.59	641.95	1176.08	1132.47
12	Karnataka	1044.92	1118.63	1480.32	1634.93
13	Kerala	975.26	802.30	1023.00	1059.66
14	Ladakh	0.00	19.03	21.30	19.27
15	Madhya Pradesh	2029.27	1930.17	3420.21	3000.13
16	Maharashtra	845.94	629.60	679.36	825.42
17	Manipur	117.39	234.07	330.52	305.59
18	Meghalaya	342.15	370.22	383.70	393.63
19	Mizoram	179.17	192.59	198.66	200.77
20	Nagaland	132.69	138.48	180.12	192.58
21	Odisha	829.88	1113.89	2080.75	1977.94
22	Punjab	204.47	235.25	376.75	331.52
23	Rajasthan	2942.46	3286.55	4605.35	4242.97
24	Sikkim	33.55	29.47	37.34	34.34
25	Tamil Nadu	2576.97	2485.10	3339.46	3457.26
26	Telangana	1177.29	1071.14	1579.53	1457.94
27	Tripura	253.09	344.02	437.22	426.18
28	Uttar Pradesh	2121.24	2444.30	3945.41	3257.96
29	Uttarakhand	221.61	206.16	303.61	243.18
30	West Bengal	3382.53	2723.05	4140.17	3642.28
31	Andaman And Nicobar	1.94	2.21	2.61	1.14
32	Lakshadweep	0.10	0.04	0.02	0.01
33	Puducherry	6.65	7.65	10.57	6.15
34	Dadra and Nagar Haveli And Daman and Diu	0.00	0.00	0.00	0.00
	<b>Total</b>	<b>26,792.52</b>	<b>26,533.02</b>	<b>38,908.33</b>	<b>36,332.63</b>

(As per NREGASoft)